GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO.1215
TO BE ANSWERED ON 27.07.2018

CASES OF FRAUD IN DIGITAL TRANSACTIONS

1215   SHRIMATI ROOPA GANGULY:

Will the Minister of Electronics and Information Technology be pleased to state:

(a)   whether it is a fact that there is a 35 percent increase in the ATM, credit cards and debit cards and net banking cases of frauds from 2013 to 2016;
(b)   whether it is also a fact that people are refraining from using digital transactions after such breaches;
(c)   if so, how does it impact the financial inclusion through digitisation; and
(d)   the manner in which Government is planning to tackle this problem along with the details thereof?

ANSWER

MINISTER FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)

(a):   The specific information is not available with the Ministry, however as per the information received from National Crime Records Bureau (NCRB), a total of 10,18 and 26 cases were registered under Debit / Credit Card Frauds during 2014, 2015 and 2016 respectively. (NCRB started collecting the data on Credit / Debit Card frauds since 2014).

(b):   No, Sir. The country has seen considerable growth in numbers of digital payments transactions. The total number of digital payment transactions have increased from 220 Crore in 2013-2014 to 2070.98+ crores in 2017-2018.

(c):   Greater financial inclusion has been made possible by the effect of the Jandhan-Aadhaar-Mobile trinity. In a large number of schemes such as MNREGA, UJJWALA etc. the benefit is directly credited to the bank account of beneficiary. The growth in the Direct Benefit Transfer numbers stand testimony to greater financial inclusion.

(d):   As part of the PMGDISHA, 40% of rural households are to be covered under the digital literacy through CSCs and this includes the component of financial literacy which will serve to make the consumers better aware and thereby prevent from being defrauded.

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